

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO.143
TO BE ANSWERED ON THE 27TH JULY, 2018
AIIMS LIKE INSTITUTION**

***143. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government has conducted its survey to finalize locations offered by the State Government of Gujarat for setting up of AIIMS like institution at Rajkot in the Saurashtra region of Gujarat and if so, the details thereof;

(b) the steps being taken by the Union Government to expedite the sanction and execution process of the said AIIMS like institution;

(c) the funds allocated/sanctioned for the purpose; and

(d) the time by which the said institution will be operational at Rajkot?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 143* FOR 27TH JULY, 2018**

(a): State Government offered four (4) sites. Two in Vadodara and two in Rajkot for consideration for establishment of new AIIMS in the State of Gujarat. A Central Team was constituted by this Ministry which inspected the above sites offered by Government of Gujarat for establishment of new AIIMS on 31.08.2017 & 01.09.2017.

(b): A Selection committee was constituted to assess the suitability of sites offered for establishment of AIIMS. A sub-committee was also constituted to assist the Selection Committee and to make an initial assessment of the sites, offered by State Government, for establishment of AIIMS in the State based on parameters under challenge method. The brief prepared by the Sub-Committee was placed before the Selection Committee to evaluate the sites offered by Government of Gujarat under Challenge Method. The Selection Committee, then, carried out the evaluation of sites, offered by the Government of Gujarat, under the Challenge Method criterion in terms of para 5.2 of the guidelines for evaluation of the sites for establishment of AIIMS under PMSSY on 19.09.2017. Government of Gujarat has been requested to provide some additional information required to enable this Ministry to finalize the site for establishment of AIIMS in Gujarat.

(c) & (d): The allocation of funds and timelines for making AIIMS fully operational depends upon the receipt of various due approvals of Expenditure Finance Committee (EFC) and Cabinet.
